

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.1197/99

Dated :18.7.2000

Between

1. Dr. M.H. Rao
2. Dr.S. Indira
3. Dr. B.B. Reddy
4. Dr. Mrs. Swarnalata Kaul
5. Dr..T.K. Krishnan
6. Dr. B.U. Singh
7. Dr. K.S. Sastry
8. S.V. Rao

: Applicants

And

1. Union of India, rep by
The Secretary, Min. of Finance
Dept. of Expenditure, North Block
New Delhi 110001
2. Union of India, rep. by
Secretary, Min.of Agriculture
Krishi Bhavan, New Delhi 110001
3. Director General
ICAR, Krishi Bhavan, New Delhi 1
4. Director (Personne)
ICAR, Krishi Bhavan, New Delhi 1
5. Under Secretary (Personnel)
ICAR, Krishi Bhavan, New Delhi 1
6. Project Director,
National Research Centre for Sorghum
Rajender Nagar, Hyderabad 500030

: Respondents

Counsel for the applicants	: Ch. Ramesh Babu, Advocate
Counsel for the respondents 1 & 2	: K. Narahari, CGSC
Counsel for the respondents 3 to 6	: N.R. Devaraj, SC for ICAR

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Hon. Mr. R. Rangarajan, Member (Admn)



OA.1197/99

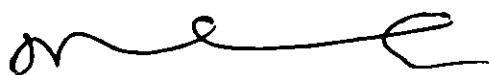
dated : 18.7.2000

Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn))

Heard Mr. Ch. Ramesh Babu for the applicants, Mr. K. Narahari for Respondents 1 and 2 and Mr. N.R. Devaraj for the respondents 3 to 6.

2. This OA is covered by the judgement given in OA.1194/99, which is disposed of today.
3. Hence, the OA is disposed of as withdrawn with liberty as given in OA.1194/99.


(R. Rangarajan)
Member(Admn)


(D.H. Nasir)
Vice Chairman

Dated : 18 July, 2000
Dictated in Open court



1
sk



COPY TO :-

1. HDHND
2. HRAN M (A)
3. HRSDP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN.)

THE HON'BLE MR. S. S. JAI PARAMESWAR
MEMBER (JUDL.)

* * *

DATE OF ORDER: 18/7/2000

MA/RA/CP.NS.

IN

CA. NO. 1197/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

OR CLOSED

RA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / RESPECTED

NO ORDER AS TO COSTS

